

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING
RAJYA SABHA
UNSTARRED QUESTON NO. 717
(TO BE ANSWERED ON 08/02/2021)**

MECHANISM TO REGULATE OTT PLATFORM

717. SHRI SYED NASIR HUSSAIN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) Whether Government has set up a mechanism to regulate the content of Over The Top (OTT) platform; and

(b) if so, the details thereof?

ANSWER

**THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE;
MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES**

{Shri PRAKASH JVADEKAR}

(a) & (b) The Government has received several representations regarding content of programmes on Over-the-Top (OTT) platforms. The Government also has held several consultations with the OTT players, including with the Internet and Mobile Association of India (IAMAI) impressing upon them the need for having an appropriate self-regulatory mechanism for content over OTT platforms.

The Central Government has vide notification dated 9.11.2020 amended the Allocation of Business Rules and the subject relating to content of news and current affairs and audio-visual content on online platforms has been brought in the mandate of the Ministry of Information and Broadcasting.